

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4098
ANSWERED ON:03.08.2009
NATIONAL TALENT SEARCH EXAMINATION
Jagannath Dr. M.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Right To Information plea reveals factual errors in National Talent Search Examination;
- (b) if so, the details thereof; and
- (c) the action taken by the Government to remove such errors for the future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (c) In the first level examination of National Talent Search (NTS) Scheme, conducted by the State Government of Punjab on November 16, 2008, there were factual errors in the keys of some of the questions. National Council of Educational Research and Training, which conducts the second level of NTS examination, has taken up the matter with the State Government of Punjab, and has suggested to the State Government to incorporate adequate checks into the system so as to avoid such incidents in future.